

50/100
3
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 124/2004.....

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet O.A- 124/2004..... Pg..... 1 to 2
2. Judgment/Order dtd. 14/09/2004..... Pg..... 1 to 2 Rejected
3. Judgment & Order dtd..... Received from H.C/Supreme Court
4. O.A..... 124/2004..... Pg..... 1 to 21
5. E.P/M.P..... Pg..... to.....
6. R.A/C.P..... Pg..... to.....
7. W.S..... Pg..... to.....
8. Rejoinder..... Pg..... to.....
9. Reply..... Pg..... to.....
10. Any other Papers..... Pg..... to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendement Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

FORM NO. 4
(SEE RULE 12)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

124/04

Org. App. / Misc Petn / Cont. Petn / Rev. Appl.

In O.A.

Name of the Applicant(s) : Paradip Km. Banik

Name of the Respondent(s) : U. O. I. Govt

Advocate for the Applicant : Alok Kumar

Counsel for the Railway/Govt.

DATE

ORDER OF THE TRIBUNAL

OFFICE NOTE

25.5.2004

Heard Mr. A. Ahmed, learned
counsel for the applicant.

The application is admitted, call
for the records. Issue notice to the
parties, returnable on 26.5.2004.

Shrey
Dy. Registrar

Paradip Km. Banik
25.5.2004

25.5.2004
steps taken with
envelops.

Pass over. List on 26.5.2004 for
admission.

I.C. Pachade
Member (A)

Shrey
mb

26.5.2004

Since the Learned Central
Government Standing Counsel for the
respondents is on leave list on
16.6.2004 for admission.

K. D. D.
mb

K. D. D.
Member (A)

2
O.A.124/2004

16.6.2004 Present: The Hon'ble Smt. Bharati Roy
Member (J).

The Hon'ble Shri K.V.Prahladan
Member (A).

No representation. Post on 17.6.

2004.

KV Prahladan
Member (A)

B
Member (J)

bb

17.6.04.

Present: The Hon'ble Mrs.

Bharati Roy, Judicial Member

The Hon'ble Mr.K.V.Prahladan, Adminis-
trative Member.

The learned counsel prays
for adjournment on the ground that
his ~~senior~~ is not well, the matter be
listed before the next Division Bench.
Let this case be listed before the
Division Bench. In the meantime, the
counsel for the respondents may file
counter reply within three weeks.
The applicant may also file rejoinder
if any, within two weeks.

KV Prahladan
Member (A)

B
Member (J)

lm

14.9.2004 Present: The Hon'ble Mr. Justice R. K.
Batta, Vice-Chairman.

The Hon'ble Mr.K.V.Prahladan
Member (A).

Heard learned advocates for
both the parties.

Judgment delivered in open
Court, kept in separate sheets.

The application is rejected
in terms of the order at the
admission stage itself. No costs.

Received copy of
the order dated
14.9.2004.

Jale Gogoi
20.9.04

(for the Respondents)

KV Prahladan
Member (A)

R
vice-Chairman

bb

17/9/04
Copy of the letter
has been sent to
the office for
issuing the same
to the applicant as
well as to the
Associate. Rly.
Standing Counsel.

4

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A. / XXXX No. 124 of 2004

DATE OF DECISION 14.9.2004.

..... Shri Pradip Kumar Banik APPLICANT(S)

..... Mr. Alok Verma ADVOCATE FOR THE
APPLICANT(S).

-VERSUS -

..... U.O.I. & Ors. RESPONDENT(S)

..... Mr. B.C. Pathak, for Railways ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. JUSTICE R. K. BATTA, VICE CHAIRMAN.

THE HON'BLE MR. K. V. PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other benches ?

Judgment delivered by Hon'ble Vice-Chairman.

NO

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 124 of 2004.

Date of Order : This, the 14th Day of September, 2004.

(At admission stage)

THE HON'BLE MR. JUSTICE R. K. BATTA, VICE CHAIRMAN.

THE HON'BLE MR. K. V. PRAHLADAN, ADMINISTRATIVE MEMBER.

Shri Pradip Kumar Banik
S/o Late Haridas Banik
Sr.Clerk/SSE(P.Way)Hill
P.O: Lumding, Dist: Nagaon
Assam.

..... Applicant.

By Advocate Mr. Alol Verma.

- Versus -

1. Union of India

Represented by the General Manager
N.F.Railway, Maligaon
Guwahati-II, Assam.

2. Chief Personnel Officer

N.F.Railway, Maligaon
Guwahati-II, Assam.

3. Divisional Railway Manager(P)

N.F.Railway, Lumding.

4. Shri Hareswar Dewry

5. Shri Rajani Kr.Das

6. Shri Milan Saikia

7. Shri Dilip Kr.Dutta

8. Shri Sheo Sambhu Prasad

9. Shri Maran Ch.Nath

10. Shri Uma Sankar Bhattacharjee

11. Shri Debajit Acharjee

12. Shri Ranjit Kr.Das

13. Smti. Aparna Chakraborty

14. Shri Parimal Kanti Loh

All serving in the Office of DRM(P), Lumding,
Dist: Nagaon, (Assam).

Mr. B.C. Pathak, Advocate for Railways.



Contd. /2

O R D E R (ORAL)

R.K.BATTA, (J).V.C.:

We have heard Mr.Alok Verma, learned advocate for the applicant and also Mr.B.C.Pathak, learned advocate for the Railways.

2. The applicant seeks to challenge seniority list published on 14.7.1993 seeking directions that his seniority should be counted from 16.3.1987 when he was promoted on adhoc basis to the post of Jr. Clerk. When we confronted the learned advocate for the applicant to explain the delay of more than ten years in approaching this Tribunal, it was submitted that the applicant had filed representation for the said purpose and the matter was also taken up by employees union. He was unable to place before us any such written representation made by the applicant for the correction of the seniority list published on 14.7.1993 or any other documents to show that the matter was infact pursued by the union for the past ten years. In the garb of order dated 2.9.2003 what the applicant seeks to challenge is, infact order dated 14.7.1993 which cannot be permitted.

3. The application suffers from grave latches and seeks to unsettle the seniority which had attained finality by publication of seniority list dated 14.7.1993. We, therefore, do not find any merit in this petition and the petition is summarily rejected.

There shall be no order as to costs.


(K.V.PRAHLADAN)
ADMINISTRATIVE MEMBER


(R.K.BATTA)
VICE CHAIRMAN

Central Civil Services (Group C)
Central Civil Services (Group D)
24 MAY 2004
O.A. NO. OF 2004
General

Sri Pradip Kumar Banik

- Versus -

U.O.I. & Others

SYNOPSIS : -

The applicant was recruited in Grade-IV in the year 1979. He was selected through Selection held in 1984 from Grade-IV Staff of Engineering Department for promotion to Grade-III specified post of Clerk (G) against 331/3% promotion Quota. The applicant was promoted on adhoc basis as a Junior Clerk (G) by office order No. 17 of 1987 for a period of 12 months and the adhoc-promotion continued by subsequent orders.

The written test was held in 1984 and the applicant was qualified in that. He was promoted (adhoc) in 1987 (joined on 16.3.1987) but Viva-Coce was held on 25.12.87 and result of the Viva-Voce test was declared on 6.4.1988. The DRM(P) N.F. Rly. Lumding issued office order No. 104 of 1993 dated 31.3.93 showing promotion on regular measure w.e.f. 1.1.1991 as Junior Clerk. The applicant submitted representations to the respondent No. 3 praying for regularisation w.e.f. 16.3.1987.

The Respondent No. 3 instead of correcting the date published the Seniority list on 14.7.93 of Junior Clerk, wherein the applicant was marked as Sl. No. 25. Thereafter on 12.11.2003 a copy of provisional seniority list was received by the applicant in which his position is at Sl. No. 33. From the list it appears that applicant's

joining date of 16.3.87 has not been taken into consideration as a result his juniors have been shown senior to him.

The applicant's prayer in this O.A is to direct the respondents to fix his seniority from the date of his promotion (ad-hoc) to the post of Junior Clerk w.e.f. 16.3.1987.

LIST OF DATES

1979 : The applicant was recruited in Grade-IV.

1984 : The applicant was selected through Selection from Grade-IV Staff of Engineering Department for promotion to Grade-III specified post of Clerk (G) against 33 1/3% promotion quota.

16.3.87 : Joined on Ad-hoc promotion. ^{as Clerk}

25.12.87 : ~~existing~~ Viva-Voce test was held.

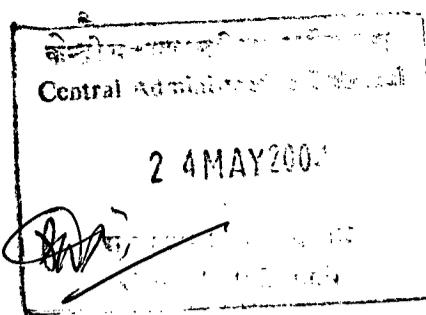
6.4.88 : Result declared.

31.3.93 : Showing promotion on regular measure w.e.f.

1.1.91 as Junior Clerk (G).

14.7.93 : Seniority list of Jr. Clerk (G) of Lumding Division as on 1.4.93.

12.11.2003 : Applicant received a copy of provisional seniority list of Sr. Clerk (G) issued by the DRM(P) LMG under No. E/255/1(C)/LM(E) dated 2.9.03.



Filed by - 9
At the Verdict
Advocate
24/05/03 (04).

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: GUWAHATI

(An Application under Section 19 of the Administrative -
Tribunal Act, 1985)

Title of the Case : O.A. NO. 124 /2003

Shri Pradip Kumar Banik : Applicant.

- Versus -

Union of India & Ors. : Respondents.

INDEX

Sl. No.	Annexure	Particulars	Page No.
1.	-	Application	1 to 9
2.	-	Verification	10
3.	A (series)	Copy of office order No. 17 of 1987 and No. 13 of 1990.	11, 12
4.	B	Copy of office order No. 104 of 1993.	13, 14
5.	C	Copy of Seniority List dated 15 - 18 14.7.1993.	
6.	D	Copy of Seniority list dated 02.09.2003.	19, 20
7.	E	Copy of the letter dated 02.09.2003.	21

Date

Filed by

Alka Verma
Advocate.

Pradip Kumar Banik

To
Atika Verma,
Advocate

24. 5. 04

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: GUWAHATI.

O.A. NO.

OF 2004

BETWEEN

Shri Pradip Kumar Banik
Son of Late Haridas Banik
Sr. Clerk/SSE (P.Way) Hill,
P.O. Lumding, Dist. Nagaon
Assam.

..... Applicant.

- Versus -

1. Union of India

Represented by the General -
Manager, N.F. Railway, ,
Maligaon, Guwahati-11, Assam.

2. Chief Personal Officer,

N.F. Railway, Maligaon,
Guwahati-11. Assam.

3. Divisional Railway Manager (P),
N.F. Railway, Lumding.

4. Shri Hareswar Dewry.

5. Shri Rajani Kr. Das.

6. Shri Milam Saikia.

7. Shri Dilip Kr. Dutta.

Pradip Kumar Banik.

8. Shri Sheo Sambhu Prasad.
9. Shri Maran Ch. Nath.
10. Shri Uma Sankar Bhattacharjee.
11. Shri Debajit Acharyee.
12. Shri Ranjit Kr. Das.
13. Smti. Aparna Chakravorty.
14. Shri Parimal Kanti Lodh.
All serving in the office of SRM(P),
Lumding, St. Nagaland (Assam).
..... Respondents.

DETAILS OF THE APPLICATION

1. Particulars of the orders against which the application is made.

The present application is directed against the order No. E/301/EU/PNM/2003 dated 02/09/03 issued by the Divisional Manager (P), N.F. Railway, Lumding rejecting the claim for fixing correct seniority.

2. Jurisdiction.

The applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal.

3. Limitation.

The applicant declares that the application is within the period of limitation under section 21 of the Administrative Tribunal Act, 1985.

(Pradip Kumar Baruah)

Contd.....

-3-

4. Facts of the Case

4.1 That the applicant is a Citizen of India and as such he is entitled to all the rights and protections and privileges as guaranteed by the Constitution of India and Laws framed thereunder.

4.2. That the applicant was recruited in Grade-IV in the year 1979 and he was selected through selection held in 1984 from Grade-IV staff of Engineering Department for promotion to Grade-III specified post of Clerk(G) against 33 1/3% promotion quota.

4.3. That the applicant was promoted on ad-hoc basis as Junior Clerk(G) by Office order No. 17 of 1987 for a period of 12 months and the ad-hoc promotion was continued by subsequent orders like office order No. 13 of 1990 etc. and he joined on promotion (ad-hoc) on 16.3.1987.

Copy of office order No. 17 of 1987 and No. 13 of 1990 are annexed hereto and marked as Annexure -A (Series).

4.4. That though the Written Test was held in 1984 and your humble applicant was qualified in the Written Test and he was promoted (ad-hoc) in 1987 (joined on 16.3.1987), but viva-voce test was held on 25.12.87 and result of the viva-voce test was declared on 6.4.1988.

Ranbir Kumar Bansal

Contd.....

-4-

4.5. That the DRM(P) N.F. Railway, Lumding issued office order No. 104 of 1993 under No. E/283/3/LM (Promotion) dated 31.3.93 showing promotion on regular measure with effect from 1.1.1991 as Junior Clerk(G.).

Copy of Office order No. 104 of 1993 is annexed hereto and marked as Annexure -B.

4.6. That your humble applicant passed the departmental examinations and has been working as Jr. Clerk since 16.3.1987 on ad-hoc promotion basis against existing vacancy and so it is wrong to promote him on regular measure w.e.f. 1.1.91 and immediately after getting the office order No. 104 of 1993, the applicant submitted representation dated 18.4.1993 to the respondent No.3 praying for regularisation w.e.f. 16.3.1987.

4.7. That the respondent No.3 instead of correcting the date, published on 14.7.1993 the seniority list of Jr. Clerk(G) of Lumding Division as on 1.4.1993 wherein the applicant was marked as Sl. No. 25 without assigning correct seniority vide DRM(P) LMG's L/No. E/255/1 KDM(E) dated 14.7.1993.

Copy of Seniority List dated 14.7.93 is annexed hereto and marked as Annexure -C.

4.8. That the applicant submitted representations to the respondent No. 3 praying for correction of seniority list published on 14.7.93 (Annexure -C).

Pradip Kumar Baruah

(Signature)

Contd.....

-5-

4.9. That the Employees Union took up the matter of date of regularisation as well as Seniority List with the respondents and minutes was drawn deciding that seniority position will be reviewed from Shri Milan Saikia, clerk to downwards on the basis of ad-hoc service rendered by the applicant as Jr. Clerk.

4.10. That on 12.11.2003 the applicant received a copy of Provisional Seniority List of Sr. Clerk (G) issued by the DRM(P) LMG under No. E/255/1(C)LM(E) dated 2.9.2003. From the list it appears that the applicant's position has been placed at Sl. No. 33.

Copy of Seniority List dated 2.9.2003 is annexed
hereto and marked as Annexure-D.

4.11. That from the Seniority Lists of Jr. Clerk as well as Sr. Clerk it has become evident that the applicant's joining date of 16.3.1987 was not taken into consideration for the date of regularisation as Jr. Clerk and also seniority and in consequence his Juniors have been shown senior to him.

4.12. That the DRM(P), N.F. Railway, Lumding issued letter to All Branch Manager of Lumding, Division, All Cadre Section of Sr. DPO's Office, Sr. DEN/MLG, MS/BPB, CDO/GHY giving copy to convener/NEREU/LMG on the minutes of 68th Permanent Negotiation Meeting (PNM) and Review PNM meeting

Ranadip Kumar Barik

Contd.....

held between DRM/LMG and N.F. Rly Employees Union at Divisional level with reference to its office letter No. E/301/EU/PNK/2003 dated 10.6.2003 and 11.6.2003 under No. E/301/EU/INM/2003 dated 02.09.2003 and demand of the union for correcting the seniority.

Copy of the letter dated 02.09.2003 is annexed hereto and marked as Annexure -E.

4.13. That the respondents Nos. 7 to 13 were direct recruits and respondent No.14 was promoted against 331/3% vacancies and they are Junior to the applicant.

4.14. That since the selection was conducted in 1984 for regular selection and the applicant was promoted (ad-hoc) w.e.f. 16.3.1987, so the seniority of the applicant should be counted w.e.f. 16.3.1987 to the post of Jr. Clerk instead of 01.01.1991 as treated by the respondents.

4.15. That on 12.11.2003 a copy of Provisional Seniority List of Sr. Clerk (G) covered under DRM(P) LMG's No. E/255/1(C)/LM(E) dated 02.09.2003 was received by the applicant, where from it is found that, the applicant's name was placed at Sl. No. 33.

4.16. That from the Provisional Seniority List published on 2.9.2003 it is seen that the DRM(P) LMG did not show the joining date of the applicant as Jr. Clerk in the column of date of appointment, though he joined on 16.3.1987 and also

Pradip Kumar Banik

Contd.....

did not correct the seniority position of the applicant to the post of Jr. Clerk as well as Sr. Clerk, whereas his juniors were shown as senior to him, whereas they joined as Junior Clerk after 16.3.1987.

4.17. That now cadre restructuring to be done as per Railway Board's letter No. PC/III/203/C/PC/6 dated 09.10.2003 and the Senior Staff will be upgraded from their existing cadre. If the seniority of the applicant is not corrected he will be deprived of getting higher post.

5. GROUND WITH LEGAL PROVISION :

5.1. For that on the reasons and facts which are narrated above the action of the respondents is prima facie illegal and arbitrary and is also violative of Article 14 and 16 of the Constitution of India.

5.2. For that the action of the respondents are ~~made~~ malafide and illegal. As such the impugned order dated 02.09.2003 is liable to be set aside and quashed.

5.3. For that Hon'ble Supreme Court in Shri T. Vijayan and Others -Vs - Union of India & Others (2000(3) SLJ(SC) 325) held that ad-hoc promotion as per rule will count for seniority.

Ranadip Kumar Banik

Contd.....

6.

DETAILS OF REMEDIES EXHAUSTED.

That there is no other alternative and efficacious remedy available to the applicant as he exhausted all the remedies available to him.

7.

MATTERS NOT PREVIOUSLY FILED OR PENDING
BEFORE ANY OTHER COURT :

The applicant further declares that he has not filed previously any application, writ petition or suit in respect of the subject matter of the instant application before any other Court, authority or any other bench of this Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8.

RELIEF SOUGHT FOR :

Under the facts and circumstances stated above the applicant most respectfully prays that Your Lordships be pleased to admit this application and records be called and after hearing both the parties the Hon'ble Tribunal be pleased to direct the respondents to give the following reliefs :

8.1

To direct the respondents to fix his seniority from the date of his promotion (ad-hoc) to the post of Junior Clerk w.e.f. 16.3.1987.

8.2.

To set aside and quash the corrigendum No. E/301/EU/PNM/2003 dated 02.09.03.

Pradeep Kumar Banik

Contd.....

-9-

8.3. Cost of the application.

8.4. Any other relief/reliefs to which the applicant is entitled to under the facts and circumstances of the case and deemed fit and proper.

9. INTERIM ORDER PRAYED FOR :

Pending disposal of this application the applicant prays for an interim order directing the respondents not to do cadre restructure now.

10.

11. PARTICULARS OF I.P.O.

I.P.O. NO. : 11 G 1 389426

Date of Issue : 17.5.04

Issued from : Head Post Office

Payable at : CAT, GUWAHATI

12. LIST OF ENCLOSURES :

As stated in the INDEX.

Verification.....

(Pradip Kumar Baruah)

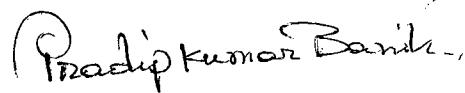
19

-10-

VERIFICATION

I, Pradip Kumar Banik, son of Late Haridas Banik aged about 52 years, Sr. Clerk/SSE (P. Way) Hill, P.O./ P.S. Lumding, Dist. Nagaon, Assam, do hereby verify that the contents in paragraphs/ 4.2, 4.4, 4.6, 4.8 to 9 are true to my knowledge and paragraphs 4.3, 4.5, 4.7, 4.10, 4.12 are true to my information and I have not suppressed any material fact.

And I sign this verification on this 24th day of May, 2004.


Pradip Kumar Banik

Signature.

ANNEXURE-A

N. F. RAILWAY.

Office order No 17 of 1987.

The following class IV staff are promoted as Clerk in scale Rs.260-400/- (RS)/950-1500/- (RP) on ad-hoc basis against the W/C posts of Sr.Clerk being down graded to Jr.Clerk for a period of 12 months provided in the Estimate No.20/CE of 86-87 (Traffic facilities works between I.M.G-BPB section) and posted under Dy. CE/Spl/LMG.

SL	Name	Design & Station.
1	2	3
<u>S/</u> Shri		
1.	Smaren Kr.Bhowmick.	G/Man under PWI/DMV.
2.	Ashutosh Bhattacherjee.	G/Man under PWI(P)/LMG.
3.	Pradip Kr.Banik.	Khalasi helper under IOW/S/LMG.
4.	Parimal Kanti Lohi.	-do- IOW/WS/LMG.

Note :- (1) This has the approval of Dy.CE/Spl/LMG.

- (2) Promotees should note that this ad-hoc promotion will not confer upon them any claim of continuity in the grade, seniority etc. They are liable to be reverted to their original post on expiry of sanction of the existing W/C posts.
- (3) Promotion will take effect from the date of joining as Clerk under Dy.CE/Spl/LMG.

for D.R.M.(P)/Iumding.

No.E/283/3/IM(Promotion), dtd. 13-3-87.

Copy for information and necessary action to:-

- 1) Dy.CE/Spl/LMG, XEN/IOW/LMG, DAO/LMG.
- 2) PWI/DMV, PWI/P/LMG AND IOW/WS/LMG, IOW/S/LMG. They are requested to spare the staff concerned to report to Dy.CE/Spl/LMG immediately under intimation to this office, spare copies for staff and P/cases are enclosed.
- 3) OS(W)/LMG, HC/EE/Bill. 4) Staff concerned, P/cases.

for D.R.M.(P)/Iumding.

'naha'
13387.

Aftered

Aug 14/5/04
(A. DEB OT)
Sr. C. G. S. C.
A. T. Guwahati Bench

ANNEXURE-A

OFFICE ORDER NO. 13 of 1990.

Office of the
Divisional Rly. Manager(P),
Lumding.

1. On expiry of existing sanction of the work charged post Shri Samar Kanti Baruah, Jr.Clerk(ad-hoc) under IOW/IMV is allowed to continue as Clerk(ad-hoc) for a period of 12 months from 4.5.90 to 3.5.91 against the W/C post provided in the Estt.No. 20/CE of 86-87.
2. On expiry of existing sanction of the work charged post Shri Pradip Kr. Baruah, Jr.Clerk(ad-hoc) under DRM(W)/LMG is allowed to continue as Clerk(ad-hoc) for a period of 12 months from 16.3.90 to 15.3.91 against the W/C post provided in the Estt. No. 20/CE of 86-87.
3. On expiry of existing sanction of the work charged post Shri Parimal Kanti Lodh, Jr.Clerk(ad-hoc) under DRM(W)/LMG is allowed to continue as Clerk(ad-hoc) for a period of 12 months from 18.3.90 to 17.3.91 against the W/C post provided in the Estt. No. 20/CE of 86-87.
4. Shri Siba Prasad Lodh, Jr.Clerk under XEN(Spl)/LMG is allowed to continue as Clerk for a period 12 months from 16.3.90 to 15.3.91 against the W/C post provided in the Estt. No. 20/CE of 86-87.
5. Shri Mano Rabjam Sarker, Jr.Clerk under XEN/Spl/LMG is allowed to continue as Clerk for a period of 12 months from 16.3.90 to 15.3.91 against the W/C post provided in the Estt. No. 20/CE of 86-87.

This has the approval of Sr.DEN.

for Divisional Rly. Manager(P),
N. F. Railway :: Lumding.

No. E/283/I(C)/IM(E). dtd. 15.3.90.

Copy for information and necessary action to -

- 1) DAO/IMG. 2) XEN/Spl/LMG. 3) EE/Bill at office. 4) OS/W/IMG.
- 5) Staff concerned. 6) P/case.

for Divisional Rly. Manager(P),
N. F. Railway :: Lumding.

In oha!
14390

15/3/90
B. DEB ROT
Sr. C. G. S. C
C. & T. Guwahati Branch

15.3.90

8/4/83

Annexure B

N. F. Railway.

Office order dt/b/f 1993.

DRM(P)'s office
Lumding, dated 31-3-93.

The following 9 of whom have been selected for promotion to the scale of Clerk/G. 9 ins + 33.1/3% quota from class-IV to class-III are hereby promoted as Clerk/G in scale Rs.950-1500/- on regular basis with effect from the date and place of posting as per signed order against each.

This is our minutes of the joint meeting between DRM/LMG and both the Unions (WFRU & FFRMU) held on 11-12-86.

SN. Name & designation.

Date of regularisation as Clerk/G as approved by DRM.

Present place of posting.

S/Shri.

1. Hiradri Bhutan Roy, G/Man now working as Jr.Clerk(Adhoc) under XEN/CON/LIBR.	10.1.89	PWI/LLBR.
2. Purnima Kt.Das, G/Man now working as Jr.Clerk(Adhoc) under IOW/DTC.	10.1.89	IOW/DTC.
3. Harokrishna Bhatta, G/Man now working as Jr.Clerk(Adhoc) under XEN/CON/DMR.	10.1.89	PWI/DMR as Store Clerk.
4. Subash Dasgupta, Khalasi now working as Jr.Clerk(Adhoc) under XEN/CON/SCL.	10.1.89	PWI/LIBR as Store Clerk.
5. Hrishikesh Goswami, G/Man now working as Jr.Clerk(Adhoc) under XEN/CON/LLBR.	10.1.89	IOW/DMR against a newly created post.
6. Ashutosh Bhattacharjee, G/Man now working as Jr.Clerk(Adhoc) under PWI/P/IMG.	10.1.89	PWI/P/IMG.
7. Madhu Kant Chowdhury, G/Man now working as Jr.Clerk under AEN/GHY.	10.1.89	AEN/GHY.
8. Umar Sarker Bhattacharjee, Khalasi now working as Jr.Clerk under DRM(W)/IMG.	10.1.89	DRM/W/IMG.
9. Monoranjan Sarker, Khalashi now working as Jr.Clerk(Adhoc) under DRM(W)/IMG.	1.1.90	DRM/W/IMG.

14/5/84
 (A. DEB ROT)
 S. C. S. C.
 T. Guwahati Bench

Contd... P/No. 2.

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(14)

10. **Primal Kanti Lodh**, Khalsi now working as Jr. Clerk(ADHOC) under DRM(W)/IMG. 1.1.90 DRM/W/IMG.

11. **Siba Prasad Lodh**, Khalsi now working as Jr. Clerk(Ad-hoc) under DRM(W)/IMG. 1.1.91 DRM/W/IMG.

12. **Pradip Kr. Banik**, Khalsi now working as Jr. Clerk(Adhoc) under DRM(W)/IMG. 1.1.91 DRM/W/IMG.

13. **Saaran Kr. Bhawmick**, G/Mn now working as Jr. Clerk(Ad-hoc) under IOW/DMV. 1.1.92 IOW/DMV.

The above orders are issued to take immediate effect.

• ~~Government, Brazil~~ to be effective.

This is the approval of Connecticut authority.

No. E/283/3/LM (Promotion)

U.F.
Binding, dated 31-3-93.

for Div.1. Rly. Mail, etc. (1)
W. F. Rly., London.

Copy forwarded to:-

1. DRM(W)/IMG, 2. PWI/LIBR, 3. IOW/DMC, 4. PWI/DMR, 5. IOW/DMR,
6. PWI/P/IMG, 7. XEN/GHY, 8. IOW/DMV, 9. XEN/CON/LIBR,
10. XEN/CON/DMR, 11. XEN/CON/SCL, 12. Dy.CE/CON/SCL,
13. Staff concerned 14. DAO/IMG, 15. S/Copy for P/Case.

Am (Con) 1821. This request
Spare me the trouble of your coming
in my way.

for Divl.Rly.Manager(P)
N.F.Rly., Lundin,

Attest

Aug 14/57 04
A. DEB ROT
SI C 44 Beach

ANNEXURE-C

(15)

Sri Radip Kr. Basu
of the Dir. of M.A.U.

ANNEX-IV

25/7/92

N. F. RAILWAY.

Provisional seniority list of Jr. Clerk-G (Rs. 950-1500) of Civil Engg. Depo. LMG Division
as on 1.4.93.

S/No.	Name & Station.	JSC/STC Dt. of Birth.	Dt. of Birth.	Dt. of App'tt.	Cond. (Length of for promotion to the grade)	Remarks.	Yrs. (Ms. 2 Days)		
							1	2	3
1.	Sri Nani Gopal Bhowal. GM/CON/LMG.	1.1.52.	29.7.33.	29.7.33.	Offg. 9 3	2	Promoted as Sr. Clerk in scale Rs. 1200-2040 & posted under DRM(W)/LMG vide DRM(P)/LMG's L/No.E/283/1(C)/LM dt 9.9.92. But he has not resumed yet.		
2.	" Belu Ram Prasad. GM/CON/LMG.	25.1.47.	10.1.84.	10.1.84.	do 9 2	21	do -		
3.	" Nalini Chherma. Dy. GM/CON/Goalpara.	1.3.61.	30.3.84.	30.3.84.	do 9 0	1	Promoted as Sr. Clerk in scale Rs.1200-2040 & posted under DRM(W)/LMG vide DRM (P)/LMG's L/No.E/283/1/(C)/LM dtd 16.12.91. But he has not resumed yet.		
4.	" Milen Saikia. AEN/HGS. ST	12.8.59.	10.8.87.	10.8.87.	do 5 7	21	-		
5.	" B noseanta Thakuria. DRM(W)/LMG.	1.4.60.	2.3.88.	2.3.88.	do 5 0	29	-		
6.	" Dilip Kr. Dutta. IOW/WS/LMG.	5.1.66.	29.3.33.	29.3.33.	do 4 7	2	Comp. ground.		
7.	" Himedri Bh. Roy. P.W./FAR	1.5.43.	4.12.79.	10.1.39.	do 4	2	21	Promoted against to 33/66% quota.	
8.	" Perimal Kt. Das. IOW/DTC.	SC 1.1.45.	4.12.79.	10.1.39.	do 4	2	21	do -	

Afterited
 (A. T. Guwahati Beno)
 S. C. G. O. P. O.
 © A. T. Guwahati Beno

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(17)

ANNEX - C

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Alverton 14/5/04

(A. DEB RUT
SIC
Chittagong Benc

4
A. T. DEB
S. C.
A. T. Guwahati Bengal

for D.R.M.(P)/LMG

28

18

ANNEX-C

Ref/25/1(C)/TM/2 dated 17-7-82

Copy for information to:-

1. CE(P)/MLG.2, GM(CON/MLG.2) with 6 s/copies, Dey.CE/CON/Goalpara with one s/copy.
2. Staff concerned. Representation if any in regard to seniority position should be submitted to this office within one month from the date of publication of S/list. No representation will be entertained after stipulated period.
3. Genl. Secy. NFRMU/PNO with 10 s/copies.
4. Genl. Secy. NFRMU/PNO with 10 s/copies.

for D.R.M.(P)/Lumding.

Attended
by 15/7/82
A. DEB ROY
S. C. G. S.
O.A.T. Guwahati Branch

8793

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19

12/11/03

ANNEXURE-D

29

PROVISIONAL SENIORITY LIST OF GR.CLERK(G) IN SCALE RS.4500-7000/- OF
CIVIL ENGG. DEPARTMENT OF LMG DIVISION AS ON 01-4-2002.

Sl. No.	Name of the employee.	Co- mmu- nity	Date of birth.	Date of Apptt.	Dt.of promo. to the grade	Confid./ Offg.	Re- marks.
1	Pradip Kr.Chakraborty, under SEAW/KXJ.	UR	6.1.64	20.10.84	16.4.90	Offg.	
2	Nalini Kanta Sarma, under GM/Con/MLG.	UR	1.3.61	30.3.84	16.12.91		
3	Smt.Anita Dutta, under DRMANV/LMG.	UR	31.1.62	1.4.91	1.4.91	Offg.	
4	Radha Raman Saha, under SEAW/BPB.	UR	30.6.47	11.8.70	20.5.92	Offg.	
5	Kajal Bindu Dey, under SE/P.Way/NOG at CPK.	UR	1.3.46	<u>16.8.66/CL/CPC</u> 13.4.71/Reg.	20.5.92	Confid.	
6	D.P.Dhar Chowdhury under DRMANV/LMG.	UR	10.10.47	13.4.71 as Khal.	20.5.92	"	
7	Mihir Rn.Sarkar under SE/P.Way/BPB.	UR	16.6.47	<u>18.11.67/CL/CPC</u> 13.4.71/Reg.	20.5.92	"	
8	Shyamal Kr.Das under SEM/S/LMG.	UR	25.5.50	3.3.75	25.5.92	"	
9	Hareswar Deory (ST) under SE/P.Way/GHY.	ST	1.12.61	11.6.87	20.5.92	Offg.	
10	Rajanal Kanta Das (ST) under SEM/HGS.	ST	1.4.62	11.6.87	25.5.92	"	
11	Miran Seikia (ST) under SE/P.Way/BXP.	ST	12.8.59	10.8.87	21.7.94	"	
12	Dilip Kr.Dutta under SEM/WS/LMG.	UR	5.1.66	29.8.88	22.7.94	"	
13	Himadri Bh.Royd under GM/Con/MLG.	UR	1.5.98	4.12.79	20.7.97	"	
14	Hare Krishna Bhatta under XEN/Con/LLBR.	UR	1.1.49	4.12.79	20.7.97	"	
15	Subhas Das Gupta under Dy.CE/Con/LMG.	UR	<u>1.4.40</u>	4.12.79	20.7.97	"	
16	Hrishikesh Goswami under SEM/DMR.	UR	1.1.50	4.12.79	23.7.94	"	
17	Ranjit Kr.Das under SE/P.Way/GHY.	SC	10.8.65	4.8.89	19.10.94	"	
18	A.K.Baglari under GM/Con/MLG.	ST	1.1.61	23.7.85	16.7.96	"	
19	Bhupesh Das under GM/Con/MLG.	ST	17.57	7.4.86	16.7.96	"	
20	Abinash Bordoloi under SEAW/CPK.	ST	1.11.61	10.2.86	6.4.98	"	
21	M.K.Chowdhury under AEN/GHY.	UR	15.3.48	<u>26.6.71/CL/CPC</u> 4.12.79	21.11.97	"	
22	Uma Sankar Bhattacharjee under DRMANV/LMG.	UR	1.3.46	<u>19.5.72/CL/CPC</u> 4.12.79	20.11.97	"	
23	Debalit Acharjee under SEM/JID.	UR	4.6.60	27.2.89	28.11.97	"	

14/5/04
A. DEB ROT
Sr. C. G. S. C
C. A. T. Guwahati Bench

20

19

ANNEX-D

P/R/o (2)

24	Smt Aparna Chakraborty under DRMAW/LMG.	UR	28.12.50	26.12.89	20.11.97	"
25	Monorenjan Sarkar under SEMW/NLMG.	UR	22.3.47	4.12.79	20.11.97	"
26	Parimal Kanti Lohar under DRMAW/LMG.	UR	27.5.51	4.12.79	20.11.97	"
27	Sheo Sambhu Prasad under DRMAW/LMG.	UR	1.1.65	7.2.90	20.11.97	"
28	Moren Ch. Nath under DRMAW/LMG.	UR	1.4.70	9.4.90	20.11.97	"
29	Nikhil Ch. Das under AEN/BPG.	SC	11.3.72	21.1.92	24.11.97	"
30	Basanta Thakur under SEM/MBG.	UR	1.4.60	2.3.88	5.5.2000	"
31	Ashutosh Bhattacharjee under SE/P.Way/P/LMG.	UR	13.9.50	4.12.79	3.5.2000	"
32	Siba Prasad Lohar under DRMAW/LMG.	UR	1.4.47	4.12.79	28.4.2000	"
33	Pradip Banik under SE/P.Way/H/LMG.	UR	1.12.51	18.7.71/CI/CPC 4.12.74 /Reg.	28.4.2000	"
34	L. Ao (ST) under SE/P.Way/DMR.	ST	26.4.67	24.5.69	6.11.2000	"
35	K.C. Sarma under AEN/GHY.	UR	9.6.72	04.2.99/as RASM 3.11.2000 3.11.2000/Clerk.	"	

for Dm.Rly. Manager(P)
N.F.Rly., Lumding.

No E/755/1(C)/LM(E).

Lumding, dated

02/19/2002

Copy forwarded for information and action to :-

1. Gr.DENI MG & XFN/Con/LI RR
2. Staff concerned. Representation, if any, in regard to seniority position should be submitted to this office within one month from the date of publication of this seniority list. No representation will be entertained after the stipulated period.
3. Genl.Secy., NFRRL/PNO with 2 spare copies.
4. Genl.Secy., NFRMUPNO with 2 spare copies.

for DM.Rly. Manager(P)
N.F.Rly., Lumding.

14/5/04
1.A. DEB ROT
Sr. C.G.S.C
G.A.T., Guwahati Beach

02/19/03

21

ANNEXURE - E

CORRIGENDUM

ANNEXURE - E

F.F.Rly.

NO-E/301/EU/PNM/2003

Office Of the
Divil.Rly.Manager (P),
Lunding, dtd: 02/09/03,

TO

All Branch Manager of Lunding Division.
All Cadre section of Sr.DPO's Office.
Sr.DEN/MLG, MS/BPB, CDO/GHY

Sub:- Minutes of 68th PNM and Review PNM meeting
held between DRM/LMG and N.F.Rly.Employees
Union at Divisional level.

Ref:- This Office letter No.E/301/EU/PNM/2003
Dtd. 10-6-2003 and 11-6-2003.

Please refer the above minutes and incorporate the
following in para No. 18 against item No. 8/1/58

"From the records it revealed that the promotionas
Jr.Clark/G iff Shri Pradip Bank and 12 other
was regularised with effect from 1/1/1991 as per
Joint minutes between DRM & both recognised Union
of 11-12-86 circulated vide DRM(P)/LMG's letter
No. E/283/LM(promotion) dtd: 31-7-1993, thus
seniority as claimed can not be given"

(Closed)

Instead of "The item discussed on 14-7-2003,

21/03
(N.K.Sutradhar)
APC/PC/Lunding.
for Divil.Rly.Manager (P),
N.F.Rly.-Lunding.

Copy to:- 1) Convener/NFREU/LMG for information please.

14/5/04 21/03
(A. DFB RO) for Divil.Rly.Manager (P),
Sr. C. C. S. N.F.Rly. Lunding.

6 A.T. Guwahati Bench

21/03